

F. No. J-11017/21/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 10th January, 2025

ORDER

The President is pleased to accept the resignation of **Shri Sourav Chatterjee**, Senior Counsel Group-I for High Court of Calcutta (PB) at Kolkata, with effect from 02.07.2024.

2. Consequently, the name of Shri Sourav Chatterjee, Advocate figuring at serial number '43' in the List 'A' of this Department's Order No. 11017/21/2023-Judicial dated 27.09.2023, stands omitted.
3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. The In-charge, Branch Secretariat Kolkata.
4. The Registrar, High Court of Calcutta, Bench at Kolkata.
5. The Addl. SGI, High Court of Calcutta at Kolkata.
6. Shri Sourav Chatterjee, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to In-charge Branch Secretariat, Kolkata.
7. LIMBS Section for information and necessary action.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.


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